

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4008
ANSWERED ON:05.09.2012
EDUCATION TO THIRD GENDER
Chowdhury Shri Adhir Ranjan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the Government of Tamil Nadu has granted third gender status to transgender under the Right to Education;
- (b) if so, the details thereof;
- (c) whether the Union Government also proposes to take similar steps to bring transgenders into mainstream and offer them all constitutional rights at par with other two genders; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (d): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education to all children in the age group of six to fourteen years. The appropriate Government may issue notification with regard to 'child belonging to disadvantaged group' under Section 2(d) of the RTE Act. The Government of Tamil Nadu has informed it has notified orphans, HIV affected children including transgender, children of scavengers and differently abled children under Section 2(d) of the RTE Act.